


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

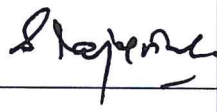
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 102/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Krishna Bio Tech
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	PCS	llokeshagarwal@gnail.com 976684008	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajendran	Advocate	raj@legalewin.in	

ORDER

Learned PCS Mr.Lokesh Agarwal present for Petitioner.

Learned counsel Mr.S.Rajendran present for Respondent.

Petitioner shall file rejoinder within one week.

At request of Respondent counsel, list the matter on 20.06.2018


MEMBER JUDICIAL